

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 142 of 2015, 143 of 2015, 145 of 2015

Dated: 5th October, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Torrent Power Ltd.Appellant(s)
Versus
Gujarat Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant (s) : Ms. DeepaChawan,
Mr. H. S. Jaggi,
Mr. Ravindra Chile

Counsel for the Respondent (s) : --

ORDER

In Appeal Nos. 142 of 2015, 143 of 2015 & 145 of 2015, the Appellant is same and all these appeals emanate from different orders but involving common issues. As per the learned counsel of the appellant, in each of the appeals, affidavit of service has been filed. The respondents may file counter affidavit within 3 weeks and rejoinder, if any, may be filed within 2 weeks thereafter.

Post these appeals for hearing on **23.11.2015**.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

jps/vg